

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

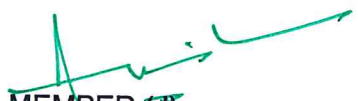
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

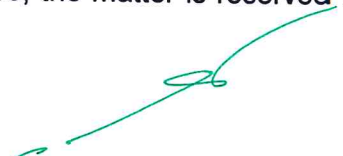
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	TP 14/16	For clarification	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for clarification. Already, we have heard the counsel for petitioner and the counsel for respondents.

Therefore, the matter can be reserved for orders. Hence, the matter is reserved for orders.


MEMBER (J)


MEMBER (T)